[Shri Jagjiwan Ram]

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1968, published in Notification No. S.R.O. 217 in Gazette of India dated the 13th July, 196S.

- (iv) The Navy (Pension) (Second Amendment) Regulations. 1969, published in Notification No. S.R.O. 159 in Gazette of India dated the 31st May. 1969.
- (v) The Navy (Pension) (Third Amendment) Regulations, 1969, published in Notification No. S.R.O. 161 in Gazette of India dated the 7th June. 1969.

(2) Five statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-3784/707

Action taken by Government on Assurances etc.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to lay on the Table following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :-

(i) Supplementary	Statement Nos. II, III and IV	Tenth Session, 1970.
(ii) Supplementary	Statement Nos. V & VI	Ninth Session, 1969.
(iii) Supplementary	Statement No. VIII	Eighth Session, 1969.
(iv) Supplementary	Statement No. XVIII	Seventh Session, 1969.
(v) Supplementary	Statement No. XIII	Sixth Session, 1968.
(vi) Supplementary	Statement No. XX	Fifth Session, 1968.
(vii) Supplementary	Statement No. XXVI	Fourth Session, 1968.
(viii) Supplementary	Statement No. XX	Third Session, 1967.
(ix) Supplementary	Statement No. XXVIII	Second Session, 1967.

[Placed in Library. See NO. LT-3785/70

Jadavpur University (Amendment) Act, Certified Accounts and Audit Report of I. l. T. Kanpur etc.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): I beg to lay on the Table-

- (1) A copy of the Jadavpur University (Amendment) Act, 1970 (Hindi and English versions) (President's Act No. 14 of 1970) published in Gazette of India dated the 30th June, 1970, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT-3786/70]
- (2) A copy of the Certified Accounts of the Indian Institute of Technology. Kanpur for the year 1968-69 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act. 1961. [Placed in Library. See No. LT-3787/70]

- (3) (i) A copy of the Annual Report of the Indian Institute of Technology. Delhi for the vear 1968-6**9** [Placed in Library. No. See LT-3788/70)
 - (ii) A statement showing reasons for delay in laying the above Report. [Placed in Library. See LT-3789/70]

UPSC (Exemption from Consultation) Amendment Regulations, Report of Commissioner, Linguistic Minorities, and Notification under the All-India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): I beg to:

> (1) re-lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1970, published in Notification No. G. S. R. 633 in Gazette of India dated the 18th April, 1970, under clause (5)

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- (2) lay on the Table-
- (a) (i) A copy of the Eleventh Report (Hindi and English versions) of the Commissioner for Linguistic Minorities for the period 1st July, 1968 to 30th June, 1969, under clause (2) of article 350B of the Constituion. [Placed in Library. See No. LT— 3791/70]
- (ii) A statement (Hindi and English versions) showing the reasons for delay in laying the above Report. [Placed in Library. See No. LT— 3792/70]
- (b) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—
- (i) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1969 (Hindi and English versions) published in Notification No. G. S. R. 074 in Gazette of India dated the 2nd May, 1970.
- (ii) The Indian Police Service (Fixation of Cadre Strength) First Amendment Regulations, 1969 (Hindi and English versions) published in Notification No. G. S. R. 675 in Gazette of India dated the 2nd May, 197.
- (iii) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1969 (Hindi and English versions) published in Notification No G. S. R. 676 in Gazette of India dated the 2nd May, 1970.
- (iv) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1969 (Hindi and English versions) published in Notification No. G. S. R. 677 in Gazette of India dated the 2nd May, 1970.
- (v) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1969 (Hindi and English versions) pub-

- lished in Notification No. G. S. R. 678 in Gazette of India dated the 2nd May, 1970.
- (vi) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations 1969 (Hindi and English versions) published in Notification No. G. S. R. 679 in Gazette of India dated the 2nd May, 1970.
- (vii) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1969 (Hindi and English versions) published in Notification No. G. S. R. 680 in Gazette of India dated the 2nd May, 1970.
- (viii) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1969 (Hindi and English versions) published in Notification No. G. S. R. 681 in Gazette of India dated the 2nd May, 1970.
- (ix) The Indian Administrative Service
 (Fixation of Cadre Strength) Sixth
 Amendment Regulations, 1969
 (Hindi and English versions) published in Notification No. G. S. R.
 682 in Gazette of India dated the
 2nd May, 1970.
- (x) The Indian Administrative Service
 (Fixation of Cadre Strength) Fifth
 Amendment Regulations, 1969
 (Hindi and English versions) published in Notification No. G. S. R.
 683 in Gazette of India dated the
 2nd May, 1970.
- (xi) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1969 (Hindi and English versions) published in Notification No. G. S. R. 684 in Gazette of India dated the 2nd May, 1970.
- (xii) The Indian Forest Service (Probation) Amendment Rules, 1970, published in Notification No. G. S. R. 689 in Gazette of India dated the 2nd May, 1970.
- (xiii) The Indian Forest Service (Pay)
 Second Amendment Rules, 1970,
 published in Notification No.
 G. S. R. 758 in Gazette of India
 dated the 9th May, 1970.

[Shri Ram Nivas Mirdha]

- (xiv) The Indian Police Service (Fixation of Cadre Strength) First Amendment Regulations, 1969 (Hindi and English versions) published in Notification No. G. S. R. 813 in Gazette of India dated the 23rd May, 1970.
- (xv) The sixth Amendment of 1970 to the Indian Police Service (Pay) Rules, 1950 (Hindi and English versions) published in Notification No. G. S. R. 814 in Gazette of India dated the 23rd May, 1970.
- (xvi) The All India Services (Leave)
 First Amendment Rules, 1970
 (Hindi and English versions) published in Notification No. G. S. R.
 815 in Gazette of India dated the
 23rd May, 1970.
- (xvii) G. S. R. 816 (Hindi and English versions) published in Gazette of India dated the 23rd May, 1970 containing corrigendum to Notification No. G. S. R. 2120 dated the 6th September, 1969.
- (xviii) The All India Services (Conduct)
 First Amendment Rules, 1970
 (Hindi and English versions) published in Notification No. G. S. R.
 876 in Gazette of India dated the
 6th June. 1970.
- (xix) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G. S. R. 877 in Gazette of India dated the 6th June, 1970.
- (xx) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. G.S.R. 878 in Gazette of India dated the 6th June, 1970.
- (xxi) The Seventh Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G.S.R. 912 in Gazette of India dated the 13th June, 1970.
- (xxii) The Indian Administrative Service (Regulation of Seniority) Amend-

- ment Rules, 1970 (Hindi and English versons) published in Notification No. G.S.R. 913 in Gazette of India dated the 13th June, 1970.
- (xxiii) The Indian Police Service (Regulation of Seniority) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 914 in Gazette of India dated the 13th June, 1970.
- (xxiv) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1770 (Hindi and English versions) published in Notification No. G.S.R. 916 in Gazette of India dated the 13th June. 1970.
 - (xxv) The Fourth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G.S.R. 917 in Gazette of India dated the 13th June, 1970.
- (xxvi) The Indian Administrative Service (Regulation of Seniority) Second Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 918 in Gazette of India dated the 13th June, 1970.
- (xxvii) The Indian Police Service (Regulation of Seniority) Second Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 939 in Gazette of India dated the 20th June, 1970.
- (xxviii) The Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G.S.R. 940 in Gazette of India dated the 20th June, 1970.
 - (xxix) The Fifth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954 (Hindi and English versions) published in Notification No. G.S.R. 941 in Gazette of India dated the 20th June, 1970.
 - (xxx) The Indian Potice Service (Pay)
 English Amendment Rules, 1970
 (Hindi and English versions) in
 Notification No. G.S.R. 942 in

Gazette of India dated the 20th June, 1970.

- (xxxi) The All India Services (Deathcum-Retirement Benefits) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G S.R. 974 in Gazette of India dated the 4th July, 1970.
- (xxxii) The Indian Forest Service (Pay)
 Third Amendment Rules, 1970
 (Hindi and English versions)
 published in Notification No. G.S.R.
 976 in Gazette of India dated the
 4th July, 1970.
- (xxxiii) The Indian Administrative Service (Recruitment) First Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G S.R. 1011 in Gazette of India dated the 11th July, 1970.
- (xxxiv) The Indian Police Service (Recruitment) First Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1012 in Gazette of India dated the 11th July, 1970.
- (xxxv) G.S.R. 1014 (Hindi and English versions) published in Gazette of India dated the 11th July, 1970 containing corrigendum to Notification No. G.S.R. 678 dated the 2nd May, 1970
- (xxxvi) The Indian Forest Service (Probationer's Final Examination)
 Regulations, 1968 (Hindi version)
 published in Notification No. G.S.R.
 2211 in Gazette of India dated the
 9th May, 1970. [Placed in Library.
 See No. LT--3793/70].

12 53 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th July, 1970, agreed to the following amendments made by the Lok Sabha at its sitting held on the 20th May, 1970, in the Special Marriage (Amendment) Bill, 1968:

Enacting Formula

That at page 1, line 1,—
 for "Nineteenth" substitute "Twenty first"

Clause 1

2. That at page 1, line 4,—
for "1968" substitute "1970"

Clause 3

3. That at page 2, line 12,—
for "1968" substitute "1970"

12.54 hrs.

ESTIMATES COMMITTEE

Hundred and Twenty-ninth Report

SHRI THIRUMALA RAO (Kakinada): I beg to present the Hundred and twenty-ninth Report of the Estimates Committee on the Department of Atomic Energy—Atomic Power.

PETITION RE: RAILWAY WORKSHOP, JAMALPUR (BIHAR)

श्री मधु लिमये (मुंगेर): श्रध्यक्ष महोदय, मैं रेलवे वर्कशाप, जमालपुर (बिहार) के संबंध में सर्वश्री राम गोविन्द शर्मा तथा कृष्णानन्द ठाकुर द्वारा हस्ताक्षर की गई याचिका पेश करता है।

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE—Contd.

Reported intrusion of Pakistani plane into Indian Territory -Contd.

श्री कंवर लाल गुप्त : श्रध्यक्ष महोदय, ग्राप मंत्री महोदय से कहें कि इसके बारे में बयान दें। सारा हाउस इंटरेस्टेड है। यह सिक्योरिटी का मामला है।